

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA**

**SUB: TELANGANA STATE LEGAL SERVICES AUTHORITY, HYDERABAD –** Nomination of Member Secretary, Telangana State Legal Services Authority, Hyderabad and five Senior Civil Judges working as Secretary, District Legal Services Authorities in the State of Telangana to participate in the Regional Consultation Meet of Southern State Legal Services Authorities to be organized on 21.10.2019 and 22.10.2019 in Kerala State – **Relief Arrangements – ORDERS - ISSUED.**

**REF:** 1. Letter Roc.No.4304/TSLSA/2019, dated 01.10.2019 from the Member Secretary, Telangana State Legal Services Authority, Hyderabad.  
2. High Court's Proceedings Order ROC.No.1041/SO/2019, dt. 04.10.2019.

**ORDER ROC.No.2866/2019-B.SPL., DATED:05.10.2019.**

**The High Court is pleased to pass the following Orders:**

The following Senior Civil Judges who are working as Secretary, District Legal Services Authorities in the State of Telangana mentioned in column number 2, who are nominated to participate in the Regional Consultation Meet of Southern State Legal Services Authorities to be organized on 21.10.2019 to 22.10.2019 in Kerala State in the High Court's Letter 2<sup>nd</sup> read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Programme.

<b>SL. NO.</b>	<b>NAME OF THE NOMINATED OFFICER WITH DESIGNATION</b>	<b>PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	<b>SRI VIJOND KUMAR,</b> Secretary, District Legal Services Authority, Khammam.	Senior Civil Judge, Khammam.
2.	<b>SMT. M.KIRAN MAHI,</b> Secretary, District Legal Services Authority, Nizamabad.	Prl. Senior Civil Judge, Nizamabad.
3.	<b>SRI G.UDAY KUMAR,</b> Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District.	Prl. Senior Civil Judge, L.B.Nagar, Ranga Reddy District.
4.	<b>SRI AZHAR HUSSAIN,</b> Secretary, District Legal Services Authority, City Civil Court, Hyderabad.	Administrative Officer, Telangana State Legal Services Authority, Hyderabad.
5.	<b>SRI K.V.CHANDRA SHEKAR RAO,</b> Prl. Senior Civil Judge, Mahabubnagar. <b>FAC</b> Secretary, District Legal Services Authority, Mahabubnagar.	Senior Civil Judge, Nagarkurnool, Mahabubnagar District.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Programme from 21.10.2019 and 22.10.2019 in Kerala State.

On return from the above said Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

In case the officers mentioned in column number 3 are either on leave or for any other reason are absent from duty, the respective Prl. District and Sessions Judges/Unit Heads have to make alternative incharge arrangements in respect of the officers mentioned in column number 2.

- NOTE:**
1. The Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
  2. **The nominated officer are entitled only for actual journey time.**

  
**REGISTRAR GENERAL**  
**FAC REGISTRAR (VIGILANCE)**  
5/10/19

To:

1. The officers Concerned.
2. The Incharge Officers.
3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
4. The Member Secretray, State Legal Services Authority, Hyderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Prl. District and Sessions Judge(s), Khammam, Nizamabad, Mahabubnagar and Ranga Reddy District at L.B.Nagar.
7. The Administrative Officer, Telangana State Legal Services Authority, Hyderabad.
8. The Senior Civil Judge, Khammam.
9. The Prl. Senior Civil Judge, Nizamabad.
10. The Senior Civil Judge, Nagarkurnool, Mahabubnagar District.
11. The Prl. Senior Civil Judge, L.B.Nagar, Ranga Reddy District.
12. The Pay and Accounts Officer, Hyderabad.
13. The District Treasury Officer, Khammam, Nizamabad, Mahabubnagar.
14. The District Treasury Officer, Ranga Reddy District at Nampally Exhibition Grounds, Hyderabad.
15. The Sub-Treasury Officer, Nagarkurnool, Mahabubnagar District.
16. **THE SECTION OFFICERS :**
  - a) Special Officer Section
  - b) Vigilance Cell
  - c) E-Section
  - d) Work Review Cell
  - e) O.P.Cell
  - f) B-Section
  - g) Accounts Section
  - h) Computer Section
  - i) D-Budget Section
  - j) Enquiry Cell.

High Court for the State of Telangana at Hyderabad.

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